

HIGH COURT OF KARNATAKA AT BENGALURU

MODIFIED SITTING LIST OF HON'BLE THE CHIEF JUSTICE AND THE HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS FROM FRIDAY THE 28TH JANUARY 2022

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice Suraj Govindaraj</p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals pertaining to Green Bench - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Writ Appeals of the year 2022 - Admission, Orders and Final Hearing</p> <p>Writ Petitions challenging the vires of Act, Rules and Statutory Regulations - Preliminary Hearing, Orders and Final Hearing</p> <p>Arbitration matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Video Conferencing
2	<p>Hon'ble Mr. Justice Alok Aradhe & Hon'ble Mr. Justice M.G.S.Kamal</p> <p>All Division Bench Tax matters - Admission, Orders and Final Hearing</p>	Video Conferencing

	<p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>3</p>	<p>Hon'ble Mr. Justice Hanchate Sanjeevkumar</p> <p>MFA (MV and WC/ECA) - Final Hearing</p> <p>Specially assigned matters</p>	<p>Video Conferencing</p>

4	Hon'ble Mr. Justice P.Krishna Bhat MFA (MV and WC/ECA) - Admission, Orders and Final Hearing Specially assigned matters	Video Conferencing
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By Order of Hon'ble The Chief Justice

Sd/-

(K.S.Bharath Kumar)
Registrar (Judicial)

Date: 27.01.2022